Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s. Shree Daksh Jyot Silk Mills Pvt Ltd Date of Commencement of Liquidation: 05-07-2024; List of Stakeholders as on Date: 31-03-2025; Name of IP: Mr. Vijay Pitambar Lulla; Process Number: 1; Last 5 digitof registration number: 10593

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1233628418	1	1221440026		12188392		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	8362865	2	4321053			4041812	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	9817471	6	9767858		49613		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2375000	1	2375000				Annexure 9
Total		11	1254183754	10	1237903937	0	12238005	4041812	